BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.911/2010

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name	of the Company	Chotoo SudVs- Bhagwan Fianance Corporation Ltd.& Ors.		
Under Section		111 A		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

PRAD HOOT SING DUOGHE SLEED SUD

CHOTED SUD

CHOTED SUD

4. Sutapa Roy Chang & Ado. AN Company

1. Shamak Mita, Advs. fa 2. Anta Bash 3. J. N. Parkay Sayay This hola 3.

ORDER

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld.

Counsel for the respondent company and the Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

It is a part heard hence list it on 14/03/2018 before the regular bench.

Sd

(Jinan K.R.) Member (J)